

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 17.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 145/BB/ 2017	-	For filing objections	Rule-6 of IB	Som Distilleries and Breweries Ltd. Vs United Breweries Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

VENKAT ECOMBE  
9645195106

Corporate Debtor



ABHISIT ATUR  
9663309317

Operational creditor



**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time to file objections. List it on 07/02/2018. Registry is again directed to check compliance memo.

  
Member (T)

  
Member (J)